

IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA 'A' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Hon'ble Accountant Member & Sri S. S. Godara, Hon'ble Judicial Member)  
[VIRTUAL COURT HEARING]

ITA Nos. 1957, 2050 to 2052/Kol/2018  
Assessment Years: 2010-11 to 2013-14

*Sahaj e-Village Limited*.....*Appellant*  
(Formerly known as SREI Sahaj e-Village Limited)  
80C, Viswakarma Topsia Road (South)  
Kolkata - 700 046.  
[PAN : AAHCS 1333G]

Vs.

*ACIT, Circle - 11(2), Kolkata*.....*Respondent*

**Appearances by:**

*Shri Sanve Sanwalka, ACA, appeared on behalf of the assessee.*

*Shri Imokaba Jamir CIT, D/R, appearing on behalf of the Revenue.*

Date of concluding the hearing : December 9<sup>th</sup>, 2020

Date of pronouncing the order : December 14, 2020

**ORDER**

**Per S. S. Godara, JM :-**

All these appeals filed by the assessee are directed against the separate orders of the Learned Commissioner of Income Tax (Appeals) - 4, Kolkata, (hereinafter the "ld.CIT(A)"), passed u/s. 250 of the Income Tax Act, 1961 (the 'Act'), dt. 07.06.2018 for the Assessment Year 2010-11, dt. 17.07.2018 for the Assessment Year 2011-12, dt. 28.08.2018 for the Assessment Year 2012-13 & dt. 28.08.2018 for the Assessment Year 2013-14.

2. The ld. Counsel for the assessee submitted that the assessee is availing the "*Vivad Se Vishwas Scheme*" and has filed an application in this regard. He pleaded for protection that if its application under the scheme is rejected by the authorities, the appeal may be restored. He submitted that if such an assurance is recorded in the order, he would withdraw this appeal before the Tribunal. The ld. D/R had no objection.

3. After hearing rival contentions, we dismiss this appeal as withdrawn with the condition that the same shall be restored in case the authorities do not approve the application filed by the assessee for resolution of the dispute under "*Vivad Se Vishwas Scheme*".

4. In the result, appeals of the assessee are dismissed as withdrawn.

***Kolkata, the 14 day of December, 2020.***

Sd/-  
**[J. Sudhakar Reddy]**  
Accountant Member  
Dated :14.12.2020  
SC, Sr. P.S.

Sd/-  
**[S. S. Godara]**  
Judicial Member

*ITA No. 1957, 2050 to 2052/Kol/2018*  
*Sahaj e-Village Limited*  
*Assessment Years: 2010-11 to 2013-14*

*Copy of the order forwarded to:*

1. *Sahaj e-Village Limited.*
2. *ACIT, Circle 11(2), Kolkata.*
3. CIT(A)-
4. CIT- ,
5. CIT(DR), Kolkata Benches, Kolkata.

True copy  
By order

Assistant Registrar  
ITAT, Kolkata Benches